

Water-logging in the Kosi Project

4 1782. DR. LOKESH CHANDRA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the steps which Government have taken to prevent water-logging in the Kosi Project; and

(b) the total acreage of additional land which is likely to be provided with irrigation facilities as a result thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI • SURJIT SINGH BARNALA): (a) to prevent water-logging in Kosi project, the Government of Bihar have taken the following steps:-

(i) resectioning and regrading of main drainage channels in Kosi Command area;

(ii) constructing subsidiary surface drain in chaur and other low lying areas; and

(iii) erecting drainage sluices in Kosi embankments.

(b) Irrigation facilities are likely to increase to an area of 2.13 lakh acres.

Procurement of books published in Sindhi language from Pakistan

1783. SHRI KRISHNA KRIPA-LANI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that a large number of books in Sindhi are published in Pakistan which Sindhi readers and scholars in India are not in a position to secure directly; and

— (b) if 50, whether Government propose to make arrangements with the Government of Pakistan for ensuring a regular import of the books published in the Sindhi language in Pak-

istan and making the same available in some selected libraries for the benefit of the readers and scholars of the Sindhi language in India?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER~): (a) Sindhi readers and scholars in India have not brought to the notice of Government any difficulties in obtaining Sindhi books from Pakistan.

(b) Does not arise.

Schemes suggested by the U.G.C. for development of colleges under different universities

1784. SHRI AJIT KUMAR SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) what are the different development schemes for colleges as approved by the University Grants Commission; and

(b) what is the number of colleges which have been given assistance by the University Grants Commission under the development schemes for undergraduate education during the fifth Five Year Plan period in the Eastern, Western, Northern and Southern regions and what is the amount given to the colleges in each region?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b) The required information is being compiled and will be laid on the Table of the Sabha.

Role of the University Grants Commission

1785. SHRI AJIT KUMAR SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) whether it is a fact that since 1970, the functions of the University Grants Commission have been relegated only to the distribution of grants to the universities; if so, what are the reasons therefor; and

(b) whether Government are aware that a big network of agents has grown around the University Grants Commission to procure grants for universities and colleges?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) No, Sir. The University Grants Commission has been performing the functions vested in it by the University Grants Commission Act, 1956, as will be evident from the Annual Reports of its activities for the preceding years which have been laid before both the Houses of Parliament in terms of the provisions contained in section 18 of the Act. The Annual Report for 1976-77 has already been laid on the Table of the Lok Sabha and the Rajya Sabha on August 7 and 2 respectively.

(b) Government have no information. However, in pursuance of the recommendations of the Public Accounts Committee of the Lok Sabha, in its 73rd Report on the Working of the University Grants Commission, Government have appointed Shri N. D. Rajan, Chief Engineer (Vigilance), Central Public Works Department, New Delhi as a one-man Committee to enquire into the circumstances leading to cornering of over two hundred building projects, costing Rs. 3.22 crore, in universities and colleges in several States by two Delhi-based firms of architects, and to determine if there has been any connivance on the part of any officials of the University Grants Commission.

Proforma accounts of the Central Fertiliser Pool

1786. SHRI R. R. MORARKA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the period for which the proforma accounts of the Central Fertiliser Pool has not been submitted to Audit alongwith the reasons therefor; and

(b) what steps Government propose to take to have the accounts for that period submitted to the Audit?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Proforma Accounts of the Central Fertiliser Pool for the years 1970-71 and onwards have not been submitted to Audit mainly because of delay in finalisation and certification of the accounts for the preceding year.

(b) It has recently been decided in consultation with Audit and subject to approval of the Controller General of Accounts that a single consolidated Proforma Accounts for the period 1st April, 1970 to 29th February, 1976 would be prepared. Action in this direction has already been initiated. Proforma Accounts for the years 1976-77 and onwards will be prepared after the Proforma Accounts for the years 1970-71 to 1975-76 have been prepared and submitted to Audit.

Allotment of houses to non-entitled persons by the DDA

1787. SHRI KALP NATH RAI:

SHRI BHISHMA NARAIN SINGH:

DR. LOKESH CHANDRA:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that some non-entitled persons have been allotted houses by the Delhi Development Authority;